

are inspected to a set schedule, starting from inspection after every trip followed by other periodical schedules. A concept of mid life re-building of coaches has also been introduced at nominated workshops for improving the condition of the old coaches during which modifications to up date the coaches is also carried out.

(c) Does not arise.

Modernisation of Stations in Bihar

17. SHRI LALIT ORAON: Will the Minister of RAILWAY be pleased to state:

(a) whether the Government have any proposal for the modernisation of Lohardagge and Torychandiva Railway Stations in Bihar; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Does not arise.

Regularisation of Anganwadi Workers

18. PROF. MALINI BHATTACHARYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the government has any plan to regularise the Anganwadi workers;

(b) whether there is any proposal to fix minimum wages for them;

(c) if so, details thereof; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENTS OF

YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT): (KUMARI MAMATA BANERJEE) : (a) to (d). The Government has no plan to give the status of Government employees to Workers and Helpers or to fix their honoraria on the basis of minimum wages as they are honorary, part-time (41/2 hrs. daily) voluntary workers taken from the local community. To treat these voluntary workers as Government employees will negate the concept of community participation which is basic to the ICDS programme.

Medical Treatment of Tribals in Orissa

19. SHRI PIUS TIRKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether thousands of tribals in and around Rajgangpur in Orissa are suffering from T.B due to the cement dust coming out from the cement factory in Rajgangpur;

(b) whether the government have arranged medical treatment for the villagers suffering from T.B. in that locality;

(c) if so, the details thereof;

(d) if not, the reasons thereof;

(e) whether the Government propose to direct the cement company to pay compensation and cost of medical treatment;

(f) if so, the details thereof; and

(g) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) : (a) As per the information furnished by the State Government, at present in Rajgangpur, 654 TB cases are under treatment and the present prevalence